Dated: March 07, 2024.

From,

Registrar General, High Court of Ultarakhand, Nainital.

To,

- 1. All the District Judges, Uttarakhand Judiciary.
- 2. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
- 3. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
- 4. Principal Secretary, Law-cum-L.R., Govt. of Uttarakhand, Dehradun.
- 5. Principal Judge/ Judges, Family Courts, Uttarakhand Judiciary.
- 6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
- 7. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, H.N. 85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
- 8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
- 9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
- 10. Registrar, State Consumer Disputes Redressal Commission, House No. 23/16, Circular Road, Dalanwala, Dehradun, 248001.
- 11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
- 12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District U.S.Nagar.
- 13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- 14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
- 15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- 17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and U.S.Nagar.
- 18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.

C.L. No. 04/UHC/Admin.A/2024

Subject: Quantum of Work for the Judicial Officers working in the State of Uttarakhand.

Sir/Madam,

With regard to subject cited above, I have been directed to inform that Hon'ble Court has been pleased to resolve that Judicial Officers will sit one day in a week in post-lunch session in order to make an attempt for out of Court settlement of those cases, in which some evidence has been recorded. On successful attempt in this regard, Judicial Officers will be entitled to earn 04 Units for each such case.

Hence, C.L. No. 08 Dated 02.08.2021 stands amended as under-

Annexure	Existing Provision		Amended Provision	
	Details/Nature of cases	Units	Details/Nature of cases	Units
"B" District Judge (s) and	38. Mediation or plea Bargaining (other than those cases carrying one unit or less)	Referral Judge will be credited with 1 unit per case.	38. Mediation or plea Bargaining (other than those cases carrying one unit or less)	Referral Judge will be credited with 1 unit per case.
Additional District Judge (s) (Civil Work)			In case of successful out of Court settlement of those cases, in which some evidence has been recorded.	04 Units per case.

"D" Civil Judge (Senior Division/	14. Mediation or Plea Bargaining (other than those cases carrying one unit or less)	Referral Judge will be credited with 1 unit per case.		Referral Judge will be credited with 1 unit per case.
Junior Division) (Civil Work)			In case of successful out of Court settlement of those cases, in which some evidence has been recorded.	04 Units per case.

You are, therefore, informed accordingly with the request to bring the contents of the above Circular Letter to the notice of all the Judicial Officers.

Yours sincerely,

Sd/-(Ashish Naithani) Registrar General

No. 1381/UHC/Admin.A/2024 Dated: March 07, 2024.

Copy forwarded for information and necessary action to:

- 1. P.P.S. to Hon'ble the Chief Justice with request to place this Circular Letter before Her Lordship for kind perusal.
- 2. P.S.(s)/P.A.(s) to Hon'ble Judge(s) with the request to place the same before His Lordship for kind perusal.
- 3. P.S./P.A. to Registrar General.
- 4. All the Registrars/O.S.D./Secretary, HCLSC of the Court.
- 5. Joint Registrar of the Court.
- 6. All the Deputy Registrars/Assistant Registrar (Inspection)/Section Officer (Admin.A) of the Court.
- 7. Librarian of the Court.
- 8. Deputy Registrar (I.T.) of the Court with request to upload the Circular Letter on the official website of the High Court of Uttarakhand.
- 9. Guard File.

Registrar General